

IN THE HIGH COURT OF KARNATAKA KALABURAGI BENCH
ON THE DAY OF Wednesday THE 18th Day Of September 2024
COURT HALL NO 4 SITTING AT DHARWAD BENCH
at 02:30PM
BEFORE

THE HON'BLE JUSTICE H.P.SANDESH

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No. Case No.	Adv for Pet/Appl/Comp.	Adv for Resp.
-----------------	---------------------------	---------------

MATTER PERTAINS TO KALABURAGI BENCH

PRELIMINARY HEARING

1	WP 201604/2024 (GM, RES) MAHANTESH PATIL	HCGP
	(U/S 482 OF CR.P.C) A/W OFFICE NOTE (CIRCULAR NO.R(J)169/2022 DATED 21.09.2022 AND THE SAME IS KEPT BELOW) (DATE)	

---END---